

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2250
TO BE ANSWERED ON 12TH MARCH, 2025

RESUMPTION OF SUGAR MILL

†2250. ADV GOWAAL KAGADA PADAVI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the reasons for the delay in resuming the operation of the Shirpur Shetkari Sahari Sugar Mill located in Dahiwad of Shirpur Taluka under Nandurbar Lok Sabha Constituency which has been closed for several months whereas promise was made to make it operational in 2024 and despite repeated representations, no proper explanation has been provided for the failure to commence operations;
- (b) the time by which the said mill is likely to be made operational;
- (c) whether approval has been provided for leasing out the mill and if so, the details thereof; and
- (d) whether the Government is taking any additional steps to resume the operation of the said mill and if so, the details thereof?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): The Government of Maharashtra has informed that the sugar factory has availed loan facility from District Central Cooperative Bank, Dhule but failed to repay the loan and became inoperative since 2012-13 as the loan disbursing bank attached the property of sugar factory including their plant and machinery.

To make the factory operational, a resolution was passed by the general body of the sugar factory on 09.05.2022 and thereafter, various necessary legal procedures were completed to lease out the property including plant and machinery.

(b), (c) & (d): As informed by the Government of Maharashtra, the proposal has been sent to Central Registrar for approval and it is likely to be operational during the crushing season 2025-26 through lease.
